

**Sixteenth Loksabha**

>

Title: Introduction of the Protection of Rights of Wrongful Convicts Bill, 2018.

**DR. KIRIT P. SOLANKI (AHMEDABAD):** I beg to move for leave to introduce a Bill to establish a procedure for safeguarding the rights of wrongful convicts and for matters connected therewith or incidental thereto.

**HON. CHAIRPERSON :** The question is:

“That leave be granted to introduce a Bill to establish a procedure for safeguarding the rights of wrongful convicts and for matters connected therewith or incidental thereto.”

*The motion was adopted.*

**DR. KIRIT P. SOLANKI :** I introduce\*\* the Bill.

**15 52 hrs**